

Important
Through Email only

From,

Registrar General,
High Court of Judicature at
Allahabad.

To,

1. All the District & Sessions Judges,
District Judiciary of State of Uttar Pradesh.
2. All the Principal Judges, Family Courts,
District Judiciary of State of Uttar Pradesh.
3. All the Presiding Officers, MACTs/ L.A.R.R.As./ Commercial
Courts, Uttar Pradesh.
4. The Principal Secretary (Law) & L.R., Government of U.P.,
Lucknow.
5. The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.
6. The Member Secretary,
U.P. State Legal Services Authority,
4/7, Gomti Nagar Extension, Lucknow-226010.
7. The Chairman,
Commercial Tax Tribunal,
Lucknow.

No. 366/Admin.(Services)/2025 Allahabad: Dated: July 22, 2025.

Subject: Regarding Updating the Training Records of Judicial Officers on the Website of the Hon'ble Court.

Sir/Madam,

On the above noted subject, I have been directed to request Your Goodselfs to kindly send your copies of certificates of attending training programme/seminar/conference etc. (which have not been updated on your profiles at the website of the Hon'ble Court **as yet**) to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in through email only within a week** and also kindly direct the Judicial Officers working under your administrative control to send their copies of training certificates as well on **aforementioned email ID** so that the said details may be updated on their profiles at the website of the Hon'ble Court.

I am also directed to inform Your Goodselfs that **in future**, kindly provide a copy of your training certificates as soon as you receive them from the training institute after the completion of a given training programme/conference/seminar etc., to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in through email only** so that the said training records may be updated timely in your service record. Kindly direct the Judicial Officers working under your administrative control to comply with the same directions in future.

With kind regards,

Yours sincerely,

sd/-
(Rajnesh Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 366(i)/Admin.(Services)/2025 Allahabad: Dated: July 22, 2025.

Copy forwarded to:-

1. The P.S. to Ld. Registrar General with the request to kindly place the aforementioned letter before Ld. Registrar General for kind perusal.

2. All the Officers of Registry of the Hon'ble Court, Allahabad and Lucknow Bench, Lucknow **with the request** to kindly send their copies of certificates of attending training programme/seminar/conference etc. (which have not been updated on your profiles at the website of the Hon'ble Court **as yet**) to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only within a week for the purpose of updating the same on their profile at the website of the Hon'ble Court.

They are also informed that in future, they are required to furnish a copy of their training certificates as soon as they receive them from the training institute after the completion of a given training programme/conference/seminar etc., to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only.

3. The Member, Administrative Tribunal UP II & III, Lucknow; The Member, Administrative Tribunal UP III & I, Lucknow; The Special Secretary & Addl. L.R. (Legal Cell), Prayagraj; The Registrar, Appellate Tribunal of Electricity, New Delhi; The Competent Officer (Evacue Property), Board of Revenue, U.P., Lucknow; Senior Law Officer, D.G. Medical & Health, Lucknow; The Legal Adviser, Excise Commissioner, Prayagraj, U.P.; The Legal Adviser, Governor's Secretariat, Lucknow; Law Officer, Human Rights Commission, Lucknow; Secretary, Lok Ayukta, Lucknow; The Registrar, National Company Law Appellate Tribunal (NCLAT), New Delhi; The Registrar, National Company Law Tribunal, New Delhi; The Chairperson, State Transport Appellate Tribunal, Lucknow; The Registrar, State Consumer Disputes Redressal Commission, Lucknow; The Joint Secretary (Law), U.P. Public Service Commission, Prayagraj; The Chief Legal Adviser, U.P. Rajkiya Nirman Nigam, Lucknow; The General Manager (Law), U.P. State Industrial Development Corporation, Kanpur; The Secretary, U.P. State Law Commission, Lucknow; The Joint Registrar (Judicial), U.P. State Public Services Tribunal, Lucknow; The Legal Adviser, U.P.S.R.T.C., Lucknow; The Registrar, UP Information Commission, Lucknow and The Legal Adviser, U.P. Real Estate Regulatory Authority, Lucknow; **with the request** to kindly send their copies of certificates of attending training programme/seminar/conference etc. (which have not been updated on your profiles at the website of the Hon'ble Court **as yet**) to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only within a week for the purpose of updating the same on their profile at the website of the Hon'ble Court.

They are also informed that in future, they are required to furnish a copy of their training certificates as soon as they receive them from the training institute after the completion of a given training programme/conference/seminar etc., to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only. (Information available on the website of the Hon'ble Court).

4. **The Director (Law)**, Competition Commission of India, New Delhi and the **Deputy Director (Law)**, Competition Commission of India, New Delhi with the request to kindly send your copies of certificates of attending training programme/seminar/conference etc. (which have not been updated on your profiles at the website of the Hon'ble Court **as yet**) to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only within a week for the purpose of updating the same on their profile at the website of the Hon'ble Court.

They are also informed that in future, they are required to furnish a copy of their training certificates as soon as they receive them from the training institute after the completion of a given training programme/conference/seminar etc., to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only. (Information available on the website of the Hon'ble Court).

5. **Dr. Humayun Rasheed Khan**, Professor, National Judicial Academy (NJA), Bhopal the request to kindly send your copies of certificates of attending training programme/seminar/conference etc. (which have not been updated on your profiles at the website of the Hon'ble Court **as yet**) to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only within a week for the purpose of updating the same on their profile at the website of the Hon'ble Court.

6. Sri Kunal Vepa, O.S.D., Supreme Court of India; **Sri Apoorv Singh**, O.S.D., Supreme Court of India and **Sri Ran Vijay Pratap Singh**, Special Secretary & Addl. L.R. (Legal Cell), Supreme Court of India; the request to kindly send your copies of certificates of attending training programme/seminar/conference etc. (which have not been updated on your profiles at the website of the Hon'ble Court **as yet**) to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only within a week for the purpose of updating the same on their profile at the website of the Hon'ble Court.

They are also informed that in future, they are required to furnish a copy of their training certificates as soon as they receive them from the training institute after the completion of a given training programme/conference/seminar etc., to Admin.(Services) Section on **email ID: services@allahabadhighcourt.in** through email only. (Information available on the website of the Hon'ble Court).

sd/-
(Satish Kumar Pushkar)
Joint Registrar (Services)
"For Registrar General"